

Central Administrative Tribunal, Lucknow Bench, Lucknow
Original Application No. 341/2005

This the 22nd day of July, 2005

HON'BLE SHRI S.P. ARYA, MEMBR (A)

Km. Rikki aged about 25 years daughter of late Kunti Devi, wife of late Laxmi Prasad resident of House No. 170, Chhoti Lal Kurti Sadar Bazar, Lucknow.

By Advocate Shri Dharmendra Awasthi.

Applicant.

Versus

1. Union of India, through the Secretary, Ministry of Health, New Delhi.
2. Director, Central Government Health Scheme (C.G.H.S), Nirman Bhawan, New Delhi.
3. Additional Director, Central Government Health Scheme, (C.G.H.S.), 9-A Rana Pratap Marg, Lucknow.

Respondents.

By Advocate Shri Deepak Shukla for Shri Prashant Kumar.

ORDER (ORAL)

BY HON'BLE SHRI S. P. ARYA MEMBER(A)

The mother of the applicant expired on 24.5.2002. The respondents asked for certain information and willingness (Annexure-3). The same was replied to. The applicant has not yet been given appointment on compassionate ground. Representation of 25.4.2005 is pending for disposal.

2. Upon hearing the counsel for parties and perusal of the pleadings, O.A. is disposed of at the admission stage with the direction to the respondents to consider the case of the applicant for compassionate appointment within a period of 3 months and communicate the decision thereof to the applicant. No order as to costs.


(S.P. ARYA)
MEMBER (A)

HLS/